

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2843
ANSWERED ON 4TH JANUARY, 2018

TOLL PLAZA

2843. SHRI SHER SINGH GHUBAYA:
DR. RAVINDRA KUMAR RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the distance between Dahar, Panipat and Gharaunda Toll plazas on National Highway 71 A in Haryana State and the details of the toll they are charging;
- (b) whether Government proposes to increase the distance of toll plaza by closing the years old Panipat toll plaza, if so, the details thereof, if not, the reasons therefor;
- (c) whether cases of misbehaviour with VIPs or other citizens have been noticed at Panipat toll plaza, if so, the number of such cases which have come to notice during the last three years and the action taken thereon; and
- (d) whether the Government proposes to keep a complaint book for the road commuters at Panipat Toll Plaza, if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) Dahar, Panipat and Gharaunda Fee Plaza are located on different projects in the State of Haryana and are part of separate Concession Agreements executed on DBFOT basis. The distance between Dahar Fee Plaza to Panipat Fee Plaza is 18.71 km using NH-71A and NH-1. The distance between Panipat Fee Plaza to Gharaunda Fee plaza is 16.68 km on NH-1.

The rates of fees for different fee plazas are as under:

Rate of fees at Dahar fee plaza:

Type of Vehicle	Fee for single Journey (in Rs)	Fee for two one way journeys within a day (in Rs)	Fee for 50 single journeys in a month (in Rs)
Car, Jeep, Van or LMV	85	125	2765
LCV, LGV or Mini Bus	130	190	4275
Bus or Truck (Two Axles)	260	390	8710
HCM/ EME/ MAV (3-6 axle)	395	600	13250
Oversized Vehicles (seven or more axles)	515	770	17080

Rate of fees at Panipat fee plaza

Type of Vehicle	Fee for single Journey (in Rs)	Fee for local personal traffic (in Rs)	Fee for local commercial traffic (in Rs)
Car, Jeep, Van or LMV	30	10	15
LCV, LGV or Mini Bus	45	N/A	25
Bus or Truck (Two Axles)	90	N/A	45
HCM/ EME/ MAV (3-6 axle)	90	N/A	45
Oversized Vehicles (seven or more axles)	90	N/A	45

Rate of fees at Gharaunda Fee plaza

Type of Vehicle	Fee for single Journey (in Rs)	Fee for two one way journeys within a day (in Rs)	Fee for monthly pass for any number of journeys (in Rs)
Car, Passenger Van, Jeep	115	170	3445
LCV	200	300	6030
Bus or Truck (Two Axles)	400	605	12065
MAV (>2 axle)/HCM/ EME	645	970	19390

(b) No, Madam. Concession Agreement for the project “Widening of existing 4 lane portion from Km. 86 to Km. 96 covering Panipat City on National Highway-1 in Haryana, to 6 lanes elevated structures covering Gohana Road, Sanauli Road, Assandh Road Crossings, City Bus Stand and Skylark Tourist Complex and Widening and construction of Peripheral lanes” was signed between NHAI and M/s L&T Panipat Elevated Corridor Limited on 27.07.2005. As per the Concession Agreement and the appointed date, Concessionaire is entitled to collect the toll for a period of 20 years w.e.f. appointed date i.e. upto 22.01.2026.

(c) In case of receipt of any complaint, either from VIPs or from other commuters, immediate action is taken as per the provisions of NH Fee Rules/ Concession Agreement. Most of the cases are for excess deductions and the same are resolved in time bound manner.

(d) Complaint book is being maintained at each fee plaza.
